

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3607
ANSWERED ON:11.08.2015
Atrocities against SC
Malviya Prof. Chintamani

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Commission for Scheduled Castes has received any complaints regarding the atrocities being committed against the scheduled castes including cases related to jobs, education and land;
- (b) if so, the details thereof, State-wise including Madhya Pradesh during each of the last three years and the current year; and
- (c) the action taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) Yes, Sir.

(b) & (c) A statement showing the details of the cases pertaining to the deprivations of rights and safeguards of the Scheduled Castes and complaints regarding atrocities committed against them received, investigated and decided by the National Commission for Scheduled Castes (Head Quarter and State Offices) during each of the last three years and the current year including Madhya Pradesh is Annexed.